

OA 06/2006

13.07.2010

Md. Fahimuddin, Id. Counsel for the applicant.
Shri S.C. Jha, Id. counsel for the respondents.

The case has already been admitted for hearing vide order dated 16.09.2008. It may be listed in chronological order under the heading "Hearing".

[Akhil Kumar Jain]/M[A]
srk.

[Rekha Kumari]/M[J]

22.10.10

For want of time list this case on.....~~22.10.10~~.....in the running list.
under the same heading
By Order
N. P. Puro
Court Officer

ORDER

02.11.2010

For the applicant : Md. Fahimuddin

For the respondents : None

The Id. Counsel for the applicant submits that the applicant is dead. ~~None~~

Considering the submissions the O.A. stands abated.

The O.A. is, therefore, disposed of accordingly.

A. K. Jain
(A. K. Jain) /M(A)

Anwar Ahmad
(Anwar Ahmad) /M(J)

Srk.